(b) Statement by Government accepting the Report mentioned .t (a) above.

[Placed in Library. See No. LT-1374/77 for (a) and (b)]

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i), (ii) and (iv) above. Placed in Library. See No. LT-1374/77]

Notifications of the Ministry of Finance (Department of Revenue) and related paper

SHRI SATISH AGARWAL: Sir, I also beg to lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under section 296 of the Act, 1961:—
 - (i) S.O. No. 3753, dated the 10th December, 1977.
- (ii) S.O. No. 3754, dated the 10th December, 1977.

[Placed in Library. See No. LT-1402/77 for (i) and (ii)]

- II. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 730(E), dated the 3rd December, 1977 together with an Explanatory Memorandum thereon. [Placed in Library. See No. LT-1367/77].
- I. Report (1976-77) and Accounts of the Projects and Equipment Corporation of India Limited, New Delhi and Related Papers
- II. Report (1976-77) and Accounts of the Minerals and Metals Trading Corporation of India Limited, New Delhi and related papers.
- III. Report (1976-77) and Accounts of the State Trading Corporation of India Limited, New Delhi and related papers
- THE MINISTER OF COMMERCE
 AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN
 DHARIA): Sir. I beg to lay on the
 Table, under sub-section (1) of section

619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers.

- (i) (a) Sixth Annual Report and Accounts of the Projects and Equipment Corporation of India Limited, New Delhi, for the year 1976-77, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-1477/77 for (a) and (b)]

- (ii) (a) Fourteenth Annual Report and Accounts of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1976-77, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-1369/77 for (a) and (b)]
- (iii) (a) Twenty-first Annual Report and Accounts of the State Trading Corporation of India Limited, New Delhi, for the year 1976-77, together with the Auditors' Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation.

Placed in Library. See No. LT-1370/77 for (a) and (b)

Report (1976-77) and Accounts of the Hindustan Housing Factory Limited, New Delhi and Related Papers

निर्माण ग्रौर ग्रावास तथा पूर्ति ग्रौर पुनर्वास मंद्रालय में राज्य मंद्रो (श्रो राम-किंकर): मान्यवर, मैं ग्रापकी ग्रनुमति से निम्नलिखित पत्न सभा पटल पर रखता हं :

Re election to

- 1. कम्पनी ग्रधिनियम, 1956 की धारा 619क की उपधारा (1) के ग्रधीन निम्नलिखित पवों की एक-एक प्रति :--
 - (i) 1976-77 के वर्ष के लिए हिन्द्रम्तान हाउभिंग फैक्टरो लिमिटेड, नई दिल्ली का चौढ़ीसवां वार्षिक प्रति-वेदन तथा लेखे. लेखों पर लेखा परीक्षकों के प्रतिवेदन तथा उस पर भारत के नियतक महालेखापरीक्षक की टिप्प-णियों सहित ।
 - (ii) कम्पनी के कार्यकरण की सरकार द्वारा समीक्षा (ग्रंग्रेजी तथा हिन्दी में)।
- II. मै उत्लिखित प्रतिवेदन का हिन्दी पाठ साथ-साथ सभा पटल पर न रखने के कारणों को दर्शाने वाला एक विवरण (ग्रंग्रेजी तथा हिन्दी में)।

[Placed in Library. See No. LT-1405/77 for (i) and (ii)]

REPORTS OF THE PUBLIC AC-COUNTS COMMITTEE (1977-78)

SHRIMATI SUSHILA SHANKAR ADIVAREKAR (Maharashtra): Sir, 1 beg to lay on the Table a copy each of the following Reports of the Public Accounts Committee:-

- (1) Thirty-seventh Report on Action Taken by Government on the recommendations contained in the 196th Report of Public Accounts Committee (5th Lok Sabha) Farakka Barrage Project.
- (2) Thirty-ninth Report on Action Taken by Government on the recommendations contained in the 208th Report of the Public Accounts Committee (5th Lok Sabha) on New Port at Tuticorin.

(3) Fifty-seventh Report on tion Taken by Government on the recommendations contained in the 224th Report of the Public Accounts Committee (5th Lok Sabha) Railway Operations and Expenditure.

Animal Welfare Board

- (4) Fifty-ninth Report on Action Taken by Government on the commendations contained in the 232nd Reoprt of the Public Accounts Committee (5th Lok Sabha) Defence Services.
- (5) Sixtieth Report on Action Taken by Government on the commendations contained in the 225th Report of the Public Accounts Committee (5th Lok Sabha) Diesel Locomotive Works.
- (6) Sixty-first Report on Action Taken by Government on the recommendations contained in the 186th Report of the Public Accounts Committee (5th Lok Sabha) on Corporation Tax and Income Tax-A Review.

MOTION FOR ELECTION TO THE ANIMAL WELFARE BOARD

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): Sir. I beg move the following motion:

"That in pursuance of clause (i) of sub-section (1) of section 5 of the Preservation of Cruelty to Animals Act, 1960 (59 of 1960), this House do proceed to elect, in such manner as the Chairman may direct, member from among the members of the House to be a member of the Animal Welfare Board."

question was put and the The motion was adopted.